

- (a) (i) Review by the Government on the working of the Hindustan Insecticides Limited for the year 1985-86.
- (ii) Annual Report of the Hindustan Insecticides Limited for the year 1985-86 along with Audited Accounts and the comments of the Comptroller and Auditor General thereon.

[Placed in Library. See No. LT-3644/86.]

- (b) (i) Review by the Government on the working of the Hindustan Organic Chemicals Limited for the year 1985-86.
- (ii) Annual Report of the Hindustan Organic Chemicals Limited for the year 1985-86 along with Audited Accounts and the comments of the Comptroller and Auditor General thereon.

[Placed in Library. See No. LT-3645/86.]

Annual Report and Review on the working of the Central Council of Homoeopathy for the year 1985-86

THE MINISTER OF STATE IN THE DEPARTMENT OF HEALTH AND FAMILY WELFARE (KUMARI SAROJ KHAPARDE) : I beg to lay on the Table :

- (1) A copy of the Annual Report (Hindi and English versions) of the Central Council of Homoeopathy for the year 1985-86 along with Audited Accounts.
- (2) A copy of the Review (Hindi and English versions) by the Government on the working of the Central Council of Homoeopathy, for the year 1985-86.

[Placed in Library. See No. LT-3646/86.]

Annual Reports and Reviews on the working of the Bharat Earth Movers Limited and Mishra Dhatu Nigam Limited for the year 1985-86

THE MINISTER OF STATE IN THE DEPARTMENT OF DEFENCE PRO-

DUCTION AND SUPPLIES IN THE MINISTRY OF DEFENCE (SHRI SHIVRAJ V. PATIL) : I beg to lay on the Table a copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956 :

- (a) (i) A statement regarding Review by the Government on the working of the Bharat Earth Movers Limited for the year 1985-86.
- (ii) Annual Report of the Bharat Earth Movers Limited for the year 1985-86 along with Audited Accounts and the comments of the Comptroller and Auditor General thereon.

[Placed in Library. See No. LT-3647/86.]

- (b) (i) A statement regarding Review by the Government on the working of the Mishra Dhatu Nigam Limited for the year 1985-86.
- (ii) Annual Report of the Mishra Dhatu Nigam Limited for the year 1985-86 along with Audited Accounts and the comments of the Comptroller and Auditor General thereon.

[Placed in Library. See No. LT-3648/86.]

ASSENT TO BILLS

11.09 hrs.

[English]

SECRETARY-GENERAL : Sir, I lay on the Table the following three Bills passed by the Houses of Parliament during the current session and assented to since a report was last made to the House on the 5th November, 1986 :

- (1) The Sales Promotion Employees (Conditions of service) Amendment Bill, 1986.
- (2) The Estate Duty (Amendment) Bill, 1986.
- (3) The Appropriation (Railways) No. 4 Bill, 1986.